

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/642/ (IB)/2017  
NAME OF THE PETITIONER(S) : RAHUL FERROMET & ENGINEERING PVT LTD  
NAME OF THE RESPONDENT(S) : ARJUN TECHNOLOGIES INDIA LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) SUBHANG NAIR

COUNSEL FOR  
CORPORATE DEBTOR




2- A.M. Sridharan


Counsel for Respondent  
op. creditor



**ORDER**

Counsels representing both the parties are present. Counsel for respondent prayed for time for making submissions stating that there is variation in the principal amount claimed by the operational creditor. Counsel for petitioner also prayed for time to make submissions. Time is extended at request of both the sides. Put up on 20.12.2017.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)